

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1213/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 3rd March, 2022.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2022 Dated 02.03.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh, has been granted **casual leave for on 01.03.2022 along with station leave permission**. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1214-15/A, dated, 03-03-2022

Copy to:

1. Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

Sd/-
03/13/22

JT.REGISTRAR (VIGILANCE)

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